

FIR No.337/2019

**PS: Patel Nagar
State vs. Shankar Singh**

08.06.2020

The matter is heard through VC (CISCO)

Present: Sh. Piyush Bhaddu, Learned APP for the State through video conferencing

Accused Shankar is produced from Jail no. 1, Tihar through VC (CISCO)

Sh. Syed Ajmal Hasan, Learned LAC for accused through video conferencing.

The present matter is fixed for final arguments. Ld. APP has sent the written arguments on designated email ID. Ld. Counsel for the accused seeks time to file written arguments as he wants to inspect the file. Let the written submissions/arguments be emailed at the email ID readeracmmwest@gmail.com before next date of hearing.

Be put for final arguments on **22.06.2020 at 11.00 am.**

Accused be produced through VC (CISCO) on next date.
Copy of order be sent to Superintendent, Tihar via email.

(Neha)

ACMM(W)/Delhi:08.06.2020